## THE HIGH COURT OF MEGHALAYA AT SHILLONG

## NOTIFICATION

Dated, Shillong, the 7th March,2022

No. HCM II/214/2017/Estt/70 In compliance of Hon'ble Supreme Court's Judgment dated 11.01.2022 in Miscellaneous Application No 1852 of 2019 in Criminal Appeal No 1101 of 2019 titled "Smruti Tukaram Badade Vs. State of Maharashtra & Anr.", the Hon'ble, the Chief Justice is pleased to constitute an in-house permanent Vulnerable Witnesses Deposition Centre (VWDC) Committee comprising of the following for continuously supervising the implementation of the

assessment of the number of VWDCs required in each district proportionate to the time required for recording evidence of vulnerable witnesses and to coordinate the

directions contained in the abovementioned judgment and making periodic

conduct of periodic training programmes:-

Senior most Hon'ble Puisne Judge, High Court - of Meghalaya, Shillong.

- Member

Chairman

Secretary to the Government of Meghalaya, Law Department, Shillong.

Wichiber

Registrar (Judicial Service), High Court of Meghalaya, Shillong.

Member

Central Project Coordinator, High Court of

Member

Meghalaya

Chief Engineer, PWD (Building)

Member

Chief Architect, PWD (Building) and;

Member

Officer on Special Duty Finance

- Member

By order;

## REGISTRAR GENERAL

Memo. No. HCM II/214/2017/Estt/70-A

Shillong, the 7<sup>th</sup> March,2022

Copy to:

- 1. The Registrar-cum-Principle Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
- The P.S to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya, Shillong.

- 3. The P.S. to the Hon'ble Mr. Justice W.Diengdoh, Judge, High Court of Meghalaya, Shillong.
- 4. Shri C.V.Diengdoh, IAS, Secretary to the Govt. of Meghalaya, Law Department, Shillong.
- 5. The Registrar (Judicial Service), High Court of Meghalaya for information.
- 6. The Central Project Coordinator, High Court of Meghalaya, Shillong.
- 7. The Chief Engineer P.W.D, (Building), Shillong.
- 8. The Chief Architect P.W.D, (Building), Shillong.
- 9. The Officer on Special Duty, Finance, High Court of Meghalaya, Shilong.
- 10. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.

632 11. Office file.

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